मिलिया इस्लामिया, दिल्ली को प्रतिवर्ष कितना अनुदान दिया जाता है;

(ख) क्या यह सच है कि ज्वालापुर गुरुकुल महाविद्यालय तथा अन्य गुरुकुलों को अलीगढ़ विश्वविद्यालय तथा जामिया मिलिया इस्लामिया की तुलना में कम अनुदान दिया जाता है ; और

(ग) यदि हां, तो इस विषमता के क्या कारण हैं ?

शिक्षा मंत्री (डा० त्रिगुण सेन): (क) 1967-68 के दौरान अलीगढ़ मुस्लिम विश्वविद्यालय और जामिया मिलिया इस्लामिया को क्रमशः 1,73,03,122.24 रुपये और 11,86,422.48 रुपये के अनुरक्षण अनुदान दिए गये थे ।

(ख) और (ग). अनुरक्षण अनुदान का निश्चय किसी संस्था के कार्य-कलापों के अनुपात में किया जाता है। तुलना में गुरुकुल छोटी संस्थायें हैं और उन्हें दिये जाने वाले अनुदान अलीगढ़ मुस्लिम विश्वविद्यालय और जामिया मिलिया इस्लामिया को दिये जाने वाले अनुदानों की तुलना में स्वभावतः कम होते हैं ।

हैदराबाद में माओ समर्थक नारे

9508. **श्री निहाल सिंह** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक व्यक्ति अपने हाथ में 'रैड बुक' उठाये हुए और 'माओ जिन्दाबाद' का नारा लगाते हुए हैदराबाद विधान सभा के परिसर में पहुँच गया था; और

(ख) यदि हां, तो वह व्यक्ति किस राजनीतिक दल का सदस्य था तथा उस संबंध में राज्य सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल) : (क) और (ख). राज्य सरकार ने सूचित किया है कि 27 मार्च, 1968 को एक व्यक्ति तेलगु में माओ के कथन की एक पुस्तक लिये विधान सभा के अहाते में दौड़ा और माओ जिन्दाबाद और विपलावम वार्दिलाई क्रान्ति अमर रहें के नारे लगाने लगा । वह दण्ड प्रक्रिया संहिता की धारा 55 के अन्तर्गत स्थानीय पुलिस द्वारा तुरन्त गिरफ्तार कर लिया गया था और नगर पुलिस अधिनियम की धारा 70 के अधीन उस पर मुकदमा चलाया गया । उसको दोषी ठहराया गया और 28 मार्च, 1968 को न्यायालय उठने तक की उसे कारावास की सजा दी गई ।

सफदरजंग हवाई अड्डा

9509. **श्री निहाल सिंह** : क्या पर्यटन तथा असैनिक उड्डयन मंत्री 23 फरवरी, 1968 के अतारांकित प्रश्न संख्या 1688 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सफदरजंग हवाई अड्डे को किसी अन्य स्थान पर ले जाने के बारे में इस बीच निर्णय कर लिया है और यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और

(ख) इस पर अनुमानतः कितना धन व्यय होगा ?

पर्यटन तथा असैनिक उड्डयन मन्त्री (डा० कर्ण सिंह) : (क). एक उपयुक्त वैकल्पिक स्थान निर्धारित करने के लिए सर्वेक्षण किया जा रहा है। हवाई अड्डे को स्थानान्तरित करने के बारे में निर्णय, सर्वेक्षण की रिपोर्ट मिलने के बाद किया जायेगा।

(ख) प्रश्न नहीं उठता ।

International Copyright

9510. SHRI S. C. SAMANTA : Will the Minister of EDUCATION be pleased to state :

(a) the progress made in achieving for India freedom from International Copyright at least for a limited period ;

(b) the main hurdles in the way and how they are to be overcome : and

(c) how long it will take to achieve the objective ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) The Government of India are watching the reaction of the developed countries such as U. K. etc. to the revised text of the Berne Convention adopted at Stockholm in 1967. No final decision has so far been taken.

(b) and (c). Do not arise.

Brackish Water

9511. SHRI S. C. SAMANTA : Will the Minister of EDUCATION be pleased to state :

(a) whether any easy and practical method has been evolved for the treatment of brackish water to make it fit for drinking and agricultural use ;

(b) if so, where it has been experimented ;

(c) what would be the expenditure involved for such method of treatment ; and

(d) what are the materials necessary for this purpose and whether the are all indigenously available ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Two processes based on ion exchange techniques are available for the treatment of brackish water.

(b) Field trials were conducted at Morvi in Saurashtra and Lunkaransar in Rajasthan.

(c) For desalting brackish water containing 1500 ppm dissolved solids the cost is estimated as Rs. 6.70 per 1000 gallons and from brackish water containing 5000 ppm dissolved solids the cost works out to Rs. 8.00 per 1000 gallons.

(d) The main materials necessary for this purpose are ion exchange resins and ion exchange membranes. Both are indigenously available.

Calcutta Port

9512. SHRI S. K. TAPURIAH :
SHRI C. CHITTYBABU :
SHRI SUBRAVELU :
SHRI DEIVEEKAN :
SHRI MAYAVAN :
SHRI KAMALANATHAN :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that in spite of having the highest port charges in the country, the Calcutta Port loses money in its operation ;

(b) whether it is also a fact that high charges have led to a trend of diversion of traffic from Calcutta port ; and

(c) if so, the steps Government have taken to modernise the port and to reduce its operational expenditure ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) The working results of the Calcutta Port have been showing deficits since 1965-66. This is mainly due to a fall in the traffic handled and a sharp rise in expenditure as a result of increases in Dearness Allowance and other concessions given to staff.

(b) Port charges are only one of several factors which influence the flow of traffic through particular ports. Port charges on different services have been increased only after making an assessment in each case of the effect of the additional burden. According to the Calcutta Port Commissioners, such diversion of traffic as may have taken place is only marginal and the decline is mainly due to other factors.

(c) As already explained, the increase in operational expenditure arises from causes other than lack of modernisation. Such increases can be neutralised if the yield from traffic is maintaind at a level at which the expenditure on the maintenance and upkeep of the port, the bulk of which is in the nature of fixed or standing charges, can be covered.

Government have appointed a One-man Committee consisting of Shri P. C. Bhatttacharya to report on the finances of the port of Calcutta and the remedial measures to improve them.

Memorandum to P. M. from Andaman *Nagrik Samaj*

9513. SHRI GEORGE FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Prime Minister was